

provision of mini-kits and increasing the honorarium from Rs. 50/- to Rs. 500/- they also demanded to get the status of class-IV employees.

Therefore, I request the Central Government to give a serious thought to strengthening this health service and raise the honorarium of health guides to Rs. 500/- and they should be treated as class-IV employees.

(iii) **Need to Include Orissa in the Hilly Areas Development Programme**

[English]

DR. KRUPASINDHU BHOI (Sambalpur): Sir, the Government of India have sponsored a number of schemes for the development of backward forest and hilly areas in the county. Two-thirds of the total area in the State of Orissa is hilly area. The hilly areas in Orissa have some perennial problems. The districts located in the hilly regions have not been developed at par with the plain and coastal areas. The road communication network, health care facilities, provision of drinking water and education, etc. in these areas are lagging far behind as compared to the remaining areas of the State. Unless the Central Government pays attention to the development of these areas, the people will continue to suffer and the regional imbalance is bound to take place. If the State of Orissa is brought under the Hilly Areas Development Programmes, each area of the State will get due share in respect of development.

I, therefore, request the Central Government for the inclusion of Orissa in the Hilly Areas Development Programme.

(iv) **Need to Waive off the condition of Fifty Percent Working Capital Required to be met by Kerala Government for Implementation of Market Intervention Scheme for Cash Crops**

PROF. SAVITHRI LAKSHMANAN (Mukundapuram): Sir, the Kerala Government had prepared a Market Intervention Scheme for cash crops like pepper, ginger, turmeric, nutmeg, cinnamon, clove and cocoa etc. which has been forwarded to the Union Government for approval way back in March, 1993. However, the Union Government had approved the said scheme, subject to the condition that State Government should meet 50 per cent of the working capital and 50 per cent of the losses but simultaneously requested the Union Government for exemption from other condition regarding working capital requirement.

The spice crops are high value crops and require huge working capital which is beyond the capacity of State in the present situation.

I would, therefore, request the Central Government to intervene in the matter and formulate a system so as to waive off the condition regarding working capital.

(v) **Need to set up a Bench of High Court at Meerut in Uttar Pradesh**

[Translation]

SHRI AMAR PAL SINGH (Meerut): Mr. Speaker, Sir, there has been a long standing demand for setting up a Bench of High Court in Meerut. For this purpose Jaswant Singh Commission was